

MR. DEPUTY SPEAKER: I think you know the rules. You are a very senior Member. A reply is not given by the Government. If you want a new convention, you give notice. You can suggest this to the Rules Committee. You are the framers of the Rules. If you want to change the rules, you are also entitled to change rules by reference to the Committee. I cannot give an assurance. It is up to you.

PROF. N. G. RANGA (Guntur): I wish to thank you for having given this timely reminder to the Hon. Minister for Parliamentary Affairs that an answer should be sent to us whenever we make these mentions under Rule 377. Otherwise, the purpose of it would be lost.

I wish to thank the Hon. Minister also for having given the proper assurance that is needed.

MR. DEPUTY-SPEAKER: You can also thank Mr. Jagpal Singh, who raised this issue.

(vi) PAYMENT OF ARREARS TO SUGAR-CANE GROWERS AND STEPS TO EFFECT IMPROVEMENT IN THE WORKING OF IQBALPUR SUGAR MILLS

श्री जगपाल सिंह (हरिद्वार) : मैं नियम 377 के अधीन अपने जनपथ सहारनपुर की दो चीनी मिलें इकबाल व लक्षर की ओर सदन का ध्यान आकृष्ट करना चाहता हूँ। ज्ञातव्य है किये दोनों चीनी मिलें बहुत ही खराब स्थिति में चल रही हैं, जिसके कारण किसानों की आर्थिक स्थिति इतनी दयनीय हो गई है कि वह तबाही के किनारे पर आ खड़े हुए हैं। इस वर्ष के चालू वित्तीय वर्ष में किसानों के गन्ने का मूल्य तो देना ही शुरू नहीं किया गया है, बल्कि गत वर्ष के भी करोड़ों रुपये नहीं दिये गये हैं।

दूसरा जो सबसे खतरनाक मामला है वह यह कि दोनों फैक्ट्रियां अपनी पिराई

क्षमता से काफी पिछे है। अभी तक सिर्फ एक तिहाई गन्ना ही पैरा जा सका है जिसके कारण तीन हिस्सा गन्ना किसानों का खेत में ही खड़ा है।

इकबालपुर की चीनी मिल की टर-वाईन खराब हो चुकी है जिसके कारण फैक्ट्री कभी भी बंद हो सकती है।

अतः आपके माध्यम से सरकार से मांग करता हूँ कि किसानों को गन्ने की बकाया रकम तुरन्त दिलायी जाये और गन्ने की खरीद व पैराई को तेज करने के लिये इन फैक्ट्रियों का गन्ना दूसरी फैक्ट्रियों को देने की व्यवस्था तुरन्त की जाये।

(vii) PAYMENT TO TOBACCO GROWERS IN ANDHRA PRADESH

PROF. N. G. RANGA (Guntur): We wish to draw the attention of the Government to the unfortunate Police firing incident in Tanguturu in Prakasam district, resulting in the reported death of three kisams and injuring many more kisams who were protesting against the steep fall in tobacco prices, failure of Government to purchase through the State Trading Corporation at the State and Central levels at reasonable or remunerative prices; at least at the minimum price fixed by Government themselves.

I plead for urgent action by Government to take all possible steps including the payment to tobacco growers at the prescribed minimum prices as advance and storing it in anticipation of the market recovery.

12.40 hrs.

GENERAL BUDGET—1983-84—GENERAL DISCUSSION—Contd.

MR. SPEAKER: The House will take up further general discussion on the Budget (General) for 1983-84. Shri Panigrahi.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I rise to support the